

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 1742/2019

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

MOHD. ISLAM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.185440/2018-CONDONATION OF DELAY
IN FILING and IA No.185442/2018-EXEMPTION FROM FILING O.T.)

Date : 16-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps for
effecting service on respondent Nos.1 to 4 within two weeks.

List again on 11.12.2019.

ANIL LAXMAN PANSARE
Registrar